

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00929/2017

Bilaspur, this Monday, the 18th day of November, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MR. B V SUDHAKAR, ADMINISTRATIVE MEMBER

Smt Jothi Mali, W/o Late Rairam, S/o Goverdhan, Ex. Khalasi-Helper under SSE/Elec/G/Bilaspur, C/o Om Prakash, Quarter No. 1188/2, New Construction Colony, Bilaspur (C.G.) 495004

-Applicant

(By Advocate – None)

V e r s u s

1. Union of India & Others through the General Manager, South East Central Railway, Bilaspur (C.G.) 49500.

2. The Divisional Railway Manager, South East Central Railway, Bilaspur (C.G.) 495004.

3. The Senior Divisional Electrical Engineer (G), South East Central Railway, Bilaspur (C.G.) – 495004.

4. The Assistant Electrical Engineer (G), South East Central Railway, Bilaspur (C.G) - 495004

-Respondents

(By Advocate – Shri Vivek Verma)

O R D E R (O R A L)

By Ramesh Singh Thakur, JM.

None for the applicant.

2. It is seen that nobody has appeared on behalf of the applicant for the last four occasions including today. Thus, it

seems that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, O.A is dismissed for want of prosecution.

(B V Sudhakar)
Administrative Member

am/-

(Ramesh Singh Thakur)
Judicial Member